GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.61 TO BE ANSWERED ON 03.12.2015

ELECTRIFICATION OF VILLAGES

*61. SHRI BALABHADRA MAJHI: SHRI GOPAL SHETTY:

Will the Minister of POWER be pleased to state:

- (a) the number of unelectrified households/villages in the country, State/UT-wise, at present;
- (b) whether the Government has drawn up an ambitious plan to provide electricity to agriculture sector and unelectrified rural households in a time-bound manner, if so, the details thereof;
- (c) the expenditure likely to be incurred on electrification of all rural households in the country and the manner in which resources are to be generated, State-wise; and
- (d) the steps taken to provide electricity in rural areas including uninterrupted power supply for agriculture purpose?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.61 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2015 REGARDING ELECTRIFICATION OF VILLAGES.

- (a): The details of un-electrified households/villages in the country are placed at Annex-I.
- (b): Government of India has launched Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure for adequate supply of electricity in rural areas. The ongoing Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) was subsumed in DDUGJY. Under the scheme, all un-electrified villages/habitations would be covered for electrification which would give access to electricity to rural households. All the remaining un-electrified villages are targeted to be electrified by 01st May, 2018.
- (c) & (d): For providing electricity to agriculture sector and electrification of un-electrified villages to give electricity access to un-electrified households, during the 12th Plan, projects amounting to Rs. 63,810 crores has been sanctioned so far under DDUGJY including the subsumed Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). The state-wise amount sanctioned is given at Annex-II.

ANNEX REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 61 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2015 REGARDING ELECTRIFICATION OF VILLAGES.

No. of un-electrified rural households and un-electrified villages in the country

SI. No.	State	Rural Households without	Un-electrified Villages	
		electricity as per Census 2011	(as on 01.04.2015)	
1	Odisha	5248760 3450		
2	Assam	3850332	2890	
3	Bihar	15172285	2719	
4	Jharkhand	3171915	2581	
5	Arunachal Pr.	87173	1578	
6	Uttar Pradesh	19420093	1528	
7	Chhattisgarh	1313233	1080	
8	Meghalaya	204458	912	
9	Rajasthan	3962003	495	
10	Madhya Pradesh	4643221 472		
11	Manipur	130308	276	
12	J & K	289393	132	
13	Nagaland	aland 70592 82		
14	Uttarakhand	238089	76	
15	Mizoram	32736	58	
16	Karnataka	1044384	39	
17	Himachal Pr.	44641	36	
18	Tripura	246206	26	
19	West Bengal	8187690	22	
20	Andhra Pr.	1463856	-	
21	Dadra & Nagar Haveli	2956	-	
22	Daman & Diu	218	-	
23	Goa	5466 -		
24	Gujarat	1016132 -		
25	Haryana	380715 -		
26	Kerala	323537	-	
27	Lakshadweep	6	-	
28	Maharashtra	3411353	-	
29	NCT Delhi	1749	-	
30	Puducherry	4028	•	
31	Punjab	149238	-	
32	Sikkim	9093	-	
33	Tamil Nadu	880473	-	
34	A & N	12178	-	
35	Chandigarh	182	•	
	Total	7,50,18,692	18452	

ANNEX REFERRED TO IN PARTS (c) & (d) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 61 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2015 REGARDING ELECTRIFICATION OF VILLAGES.

Sanctioned Project Cost under 12th Plan RGGVY and DDUGJY

(As on 31.10.2015)

SI. No.	State	Sanctioned Project Cost in Rs. Crore	
1	Andhra Pr.	922.08	
2	Arunachal Pr.	401.81	
3	Assam	1938.93	
4	Bihar	11077.01	
5	Chhattisgarh	1539.60	
6	Gujarat	924.72	
7	Haryana	316.38	
8	Himachal Pr.	159.12	
9	J&K	720.96	
10	Jharkhand	4957.15	
11	Karnataka	1853.80	
12	Kerala	485.37	
13	Madhya Pr.	4296.19	
14	Maharashtra	2163.44	
15	Manipur	259.69	
16	Meghalaya	100.64	
17	Mizoram	107.46	
18	Nagaland	134.69	
19	Orissa	5206.95	
20	Punjab	252.06	
21	Rajasthan	4272.60	
22	Tamil Nadu	924.12	
23	Telangana	462.30	
24	Tripura	390.35	
25	Uttar Pr.	14229.73	
26	Uttarakhand	842.00	
27	West Bengal	4871.71	
	Total	63810.86	
